

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 212 OF 2015 &  
IA NO. 277 OF 2016  
AND  
APPEAL NO. 282 OF 2015**

**Dated: 6<sup>th</sup> March, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**West Bengal State Electricity Distribution Co. Ltd. ... Appellant(s)  
Vs.  
Central Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Ms. Shruti Dass

Counsel for the Respondent(s) : Mr. Rajiv Shankar Dvivedi

**ORDER**

At the request of the learned counsel appearing for the appellant, list the matter for day after tomorrow, i.e. 08.03.2018 to allow Ms. Shruti Dass to take necessary instructions to make submissions.

List the matter on **08.03.2018**

**(S.D. Dubey)  
Technical Member**

**(Justice N.K. Patil)  
Judicial Member**

*kt/js*